

**Oil Existence in Sibsagar Region of Assam**

1713. SHRI AJIT KUMAR SrfARMA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that a vast ocean of oil exists in the SIBSAGAR region of Assam according to oil experts;

(b) if so, what steps have been taken by Government to dig oil in this area;

(c) how many oil wells have so far been dug in this field;

(d) what is the quantity of oil at present available in this area; and

(e) whether a new refinery is proposed to be established in the area to refine the oil at its source?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) No, Sir, not to our knowledge.

(b) and (c) ONGC have so far drilled 257 oil wells in Sibsagar district. Oil India Limited have drilled 73 wells in this district of which 61 are producers of oil/gas.

(d) ONGC hopes to produce 1.8 million tonnes from this region during 1981-82 and OIL is presently producing oil at the rate of 0.77 million tonnes per annum from this region.

(e) No, Sir.

**Mismanagement in the Sales Offices of IPCL, Baroda**

1714. SHRI RAMAKRISHNA HEGDE: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that there is serious mismanagement in the sales offices of the Indian Petro-chemical Corporation Limited, Baroda;

(b) whether heavy normal paraffin is being distributed or sold through IPCL;

(c) whether the IPCL has refused to export the heavy normal paraffin; and

(d) if so, what are the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) No, Sir.

(b) IPCL is selling heavy normal paraffin produced by it.

(c) and (d) The current indigenous availability of heavy normal paraffin from "IPCL falls short of the demand in the country.

**Caprolactum Project of Fertilizers and Chemicals (Travancore) Limited**

1715. SHRI C. HARIDAS: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the Caprolactum Project of Fertilizers and Chemicals (Travancore) Limited is pending for approval with the Central Government since 1980;

(b) if so, what are the reasons for the delay and by when Government propose to grant their approval to this, project; and

(c) what is the estimated cost of the project?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) to (c) A proposal for setting up, at an estimated cost of Rs. 147.94 crores, a caprolactam plant at the Udyogamandal unit of Fertilizers And Chemicals Travancore Limited is being processed by the Government for an

investment decision taking into consideration various relevant techno-economic factors. The decision of the Government is expected to be taken soon.

**Allotment of Petrol and Diesel Depots in Assam**

1716. SHRI ROBIN KAKATI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the total number of petrol and diesel depots in Assam at the end of 1981;

(b) the names of the firms or individuals who have been allotted more than five such petrol and diesel depots; and

(c) the number of depots allotted to (1) educated youth (2) Handicapped (3) wives or relatives of war heroes (4) Scheduled Castes (5) Scheduled Tribes (6) Backward classes (7) freedom fighters in Assam?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) The total number of retail outlet dealerships (petrol/diesel pumps) in Assam was reportedly 245 as on 31-12-1981.

(b) The names of the firms who were allotted more than five retail outlet dealerships (petrol/diesel pumps) in Assam are given below. All of them were awarded by the erstwhile Assam Oil Company and Esso Eastern. Inc. (now Hindustan Petroleum Corporation),

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- (i) Chunilal Karwa & Sons.
- (ii) Chandmall Sarawgi & Co.
- (iii) Chhaganmal Sarawgi & Sons.
- (iv) M/s. Lahoty Bros.

(c) Out of (a) above, three retail outlets were awarded to Scheduled Castes and two to Scheduled Tribes candidates only.

**Issue of letter of intent to M/s. Glaxo Ltd. for Salbutamol**

1717. SHRIMATI RODA

MISTRY:

SHRIMATI RATAN  
KUMARI:

SHRI GURUDEV GUPTA:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that his ministry has sought the legal views of the Ministry of Law, Justice and Company Affairs on a proposal for reconsideration of a letter of intent given to M/s. Glaxo Ltd. for manufacturing Salbutamol drug; and

(b) if so, what are the details thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) and (b) The advice of the Ministry of Law, Justice and Company Affairs was sought on the legal aspects of the question relating to the conversion of the Letter of Intent granted to M/s. Glaxo for the manufacture of Salbutamol.

**Formulation of M/s. Glaxo based on Betamethasone**

1718. SHRI K. V. R. S. BALA SUBBA RAO: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to refer to the answer to the Unstarred Question 775 given in the Rajya Sabha on the 30th November, 1981; and state:

(a) when -was the industrial licence and the permission under Drugs & Cosmetics Act was obtained by M/s. Glaxo for producing